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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO.2213/2002
M.A. NO.1800/2002
M.A. NO.1812/2002

This the 22nd day of August, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

1. Qamrul Islam S/O Abdul Samih,
Loco Fitter Grade-III-ART.
2. Amar Singh (SC) S/O Basant Ram,
Helper Khalasi-ART.
3. Ghaffar Khan S/O Sattar Khan,
Fitter (Loco) Gr.III-ART.
4. Suraj Pal Singh S/O Basant Singh,
Loco Fitter Gr.III-ART.
5. Yakoob Ali Khan S/O Manjoor Khan,
Loco Fitter Gr.III-ART.
6. Yad Ram S/O Dal Singh,
Loco Fitter Gr.III-ART.
7. Chander Kishore-I S/O Vishwanath,
Helper Khalasi-ART.
8. Ishtiq Ahmed S/O Mustaq Ahmed,
Helper Khalasi-ART.
9. Khursheed Ali Khan S/O Nawab Ali Khan,
Loco Fitter Gr.III-ART.
10. Ramesh S/O Ram Swaroop,
Loco Fitter Gr.III-ART.
11. Nasir Ahmed S/O Md. Basir,
Helper Khalasi-ART.

(All working under Sr.Section
Engineer (Loco), Moradabad).

... Applicants

(By Shri G.D.Bhandari, Advocate)

-versus-

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Moradabad.

... Respondents

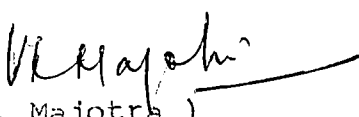
O R D E R (ORAL)

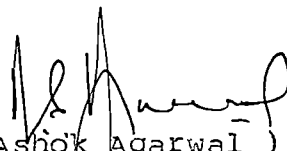
...2.

Hon'ble Shri V.K.Majotra, Member (A) :

Heard.

2. The learned counsel stated that applicants are aggrieved by the promotion of their juniors vide Annexure A-9 dated 18.3.2002 and Annexure A-12 dated 5.5.2000. However, the same have not been impugned in the O.A. Thus, the learned counsel seeks and is allowed to withdraw this O.A. with liberty.


(V. K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman

/as/